

Defective Case Register from 2025-01-29 to 2025-01-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/3098/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-01-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
2	D-CRLA/2951/2025	ABHAS MOHANTY	2025-01-29	1. APPELLANT NAME NOT CORRECTLY FURNISHED
3	D-BLAPL/2927/2025	SUJATA JENA	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not neat.Age not tally with Rejection order and cause title.
4	D-ABLAPL/2898/2025	BIBHU PRASAD CHHUALSINGH	2025-01-29	Page 9 not found.
5	D-ABLAPL/3072/2025	JITENDRA KUMAR DIGAL	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not furnished.
6	D-LAA/3766/2025	SUDHIR CHANDRA MOHANTY	2025-01-29	Requisites not filed. Certificate in support of good grounds not furnished
7	D-BLAPL/2990/2025	PRADEEP KUMAR DAS	2025-01-29	1. Date of rejection order under Annexure-2 not correctly furnished in Index.
8	D-OTAPL/3760/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-01-29	Period of Delay 06 days 2. annexure 2 not properly page marked
9	D-ABLAPL/2907/2025	ABHAS MOHANTY	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat and legible.
10	D-BLAPL/2960/2025	AMLAN SHAKTI PAUL	2025-01-29	.Petition not correctly addressed to Honorable Court
11	D-WA/3721/2025	JATESWAR NAYAK, A.G.A.	2025-01-29	Xerox copy of impugned order filed C.copy of impugned order not filed
12	D-CONTR/2953/2025	SUDEEP KUMAR SARANGI	2025-01-29	Code not correctly furnished
13	D-WP(C)/3753/2025	HARMOHAN DHAL	2025-01-29	1.Address To Honorable Court Not Proper.
14	D-ABLAPL/2888/2025	PRAFULLA KUMAR SAHOO	2025-01-29	Final form charge sheet Date not tally with vide annex-2 and Index.
15	D-CONTC/3786/2025	ASHOK KUMAR BEHERA	2025-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
16	D-MATA/3567/2025	AKSHAYA KUMAR SAHOO	2025-01-29	16-PETITION/APPEAL NOT IN TIME Period of Delay 13 days
17	D-WP(C)/3806/2025	RAGHUNATH BISWAL	2025-01-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)

				1.Synopsis and date charts are not alphabetically paginated. 2.Complete address of opp.party no.1 not furnished. 3.I.A is not correctly addressed to Honorable Court. 4.I.A. is not page marked. 5. Paragraphs of I.A.is not correctly numbered.
18	D-TRP(C)/3857/2025	SIDHARTHA SANKAR RAY 2	2025-01-29	The word transfer of occurred twice
19	D-BLAPL/2978/2025	SUSANTA KUMAR TRIPATHY	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 last para not partially neat.
20	D-BLAPL/2964/2025	PRASANTA KUMAR NANDA	2025-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-CMP/3922/2025	PRITAM KUMAR MOHANTY	2025-01-29	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. No affidavit made on behalf of co-petitioners(ii)A.Fee of Re.1.10p.be paid on Anx.5.(iii)Status of parties in trial court be mentioned.(iii)Logo in v.nama is wanting.
22	D-CRLREV/3036/2025	PRATIK NAYAK	2025-01-29	A4 not executed,(ii)As 1 and 6 have signed differently. 2. IAs are not page marked.
23	D-CONTC/3869/2025	ADV.	2025-01-29	NOT PROPERLY ADDRESS TO THE HONBLE COURT
24	D-CMP/3885/2025	RANJAN KUMAR NAYAK	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .Petitioner no .2 to 4 have not sworn affidavit in c .m .p and I .A .2 . In index synopsis and c .m .p in place of c .m .p it is mentioned writ petition 3.Petition not correctly addressed to Honorable Court
25	D-CRLREV/3077/2025	BINI MISHRA	2025-01-29	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 69 days 2. Adv.not signed in Prayer.
26	D-CRLREV/2954/2025	DIPTIREKHA NANDA	2025-01-29	Good ground certificate not given.
27	D-CONTC/3645/2025	AMIT KUMAR NATH	2025-01-29	1. Period of Delay 318 days. 2.Reference Certificate Not Furnished.3.Hologram Of Rs.50/- Not Paid On V>Nama
28	D-RPFAM/3850/2025	MIHIR SEKHAR SAHOO	2025-01-29	not correctly address
29	D-CRLA/2914/2025	RAMESH CHANDRA MAHARANA	2025-01-29	Name of victim be redacted
30	D-ABLAPL/2957/2025	MANOJ KUMAR MALLICK	2025-01-29	FIR not correctly mentioned in para 3
31	D-WP(C)/3834/2025	DILLIP KUMAR MOHAPATRA	2025-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE 17 TO BE FILED
32	D-ARBP/3629/2025	HITENDRANATH RATH	2025-01-29	1. Court Fee Rs 500/ payable not paid 2.page -160 not filed.Annexures not attested.

33	D-WP(C)/3809/2025	RAGHUNATH BISWAL	2025-01-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Complete address of opp.party No.1 is not furnished.2.Annexures are not attested as true copies.3.I.A. is not correctly addressed to honorable court.4.I.A. is not page marked.5.Paragraphs of I.A. is not correctly numbered
34	D-RSA/3631/2025	SOURAV SUMAN BHUYAN	2025-01-29	Cause Title Not in order. 1.R-2 was made party in this APPEAL,but not Party in the Lower Appellate Court.2.R-7 since dead was made Party in this Appeal be deleted.
35	D- ABLAPL/2943/2025	DIPTIREKHA NANDA	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 16 not neat.
36	D- CRLMC/2905/2025	PARTHA SARATHI DAS	2025-01-29	1. Copy of chart sheet to be filed.
37	D- RPFAM/3697/2025	RAJENDRA NARAYAN ROUT	2025-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D- ABLAPL/3005/2025	BISWA CHANDAN MOHANTY	2025-01-29	1. Page no13 not neat and legible.2.Annexure-1 not properly page in Book marked.
39	D-WP(C)/3828/2025	BIKRAM CHANDRA GHADEI	2025-01-29	.Petition not correctly addressed to Honorable Court
40	D- BLAPL/2928/2025	SUJATA JENA	2025-01-29	Page 10 and 11 not partial neat.
41	D-WA/3689/2025	JAYANTA KUMAR BAL, A.G.A.	2025-01-29	Address not correctly furnished
42	D-CMP/3800/2025	SOUMYA RANJAN PATI	2025-01-29	15-ALL PAPERS NOT PROPERLY SIGNED. No signature of adv. at page no.9
43	D- ABLAPL/3095/2025	SUSANTA KUMAR TRIPATHY	2025-01-29	As per index annex.1 not marked on page no. 7.
44	D- OTAPL/3759/2025	TUSHAR KANTI SATAPATHY,SR.SC	2025-01-29	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 06
45	D- BLAPL/2963/2025	AMLAN SHAKTI PAUL	2025-01-29	.Petition not correctly addressed to Honorable Court
46	D-CMP/3889/2025	RANJAN KUMAR NAYAK	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .In index synopsis and c .m .p in place of c .m .p it is mentioned writ petition . 2 .Petitioner no .2 to 4 have not sworn affidavit in c .m .p and I .A 3.Petition not correctly addressed to Honorable Court
47	D-CMP/3739/2025	SURYA NARAYAN SATPATHY	2025-01-29	1.Certified Copy Of Trial Court Order Not Filed
48	D- ABLAPL/3002/2025	PRAGYAN NALINI NAYAK	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 not neat

49	D- CONTC/3798/2025	ADV.	2025-01- 29	Correct code not furnished.
50	D- BLAPL/3049/2025	RABINDRA NATH PANDA	2025-01- 29	.Petition not correctly addressed to Honorable Court
51	D-ARBP/3763/2025	KOUSIK ANANDA GURU	2025-01- 29	Addressed to Honorable Court not proper.
52	D- ABLAPL/3025/2025	GYANENDRA CHANDRA SWAIN	2025-01- 29	1. Date not mentioned in the List of Dates and Events.
53	D- ABLAPL/3101/2025	JYOTI PRAKASH PATRA	2025-01- 29	.Petition not correctly addressed to Honorable Court
54	D- ABLAPL/2993/2025	BIBEKANANDA MAHAPATRA	2025-01- 29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 13 and 14 not neatly legible
55	D- BLAPL/2938/2025	JUGALA KISHORE PANDA	2025-01- 29	.Receipt Showing Serv.copy To cg not Filed.
56	D- ABLAPL/3012/2025	GANESH KUMAR NAIK	2025-01- 29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Address of the petitioner No.1 not furnished on cause title.2.Signature of the petitioner no.1 on V.Nama does not tally with cause title.3.Court fee of Rs.30/-not paid on affidavit 4..Petition not correctly addressed to Honorable Court
57	D-WP(C)/3853/2025	JAGAMOHAN PATTANAIK	2025-01- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D- ABLAPL/3100/2025	JYOTI PRAKASH PATRA	2025-01- 29	1. G.R.Case No.64 of 2025 on cause title does not tally with para-1 of the petition. 2..Petition not correctly addressed to Honorable Court
59	D- ABLAPL/2956/2025	SUKUMAR KALYAN	2025-01- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/3831/2025	SUBHASIS MOHAPATRA	2025-01- 29	23-NOMENCLATURE NOT CORRECTLY FURNISHED . nomenclature may be c .m .p
61	D- ABLAPL/2982/2025	BIJAYA KUMAR RAGADA	2025-01- 29	Except one counsel, other counsels are not furnished full name with capital letter in V.nama.
62	D-WP(C)/3870/2025	PRASANNA KUMAR DASH	2025-01- 29	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court Fee Rs 12/- is payable Paid Rs 6/- Rs 6/-to be Paid.(2) Page No 20 not available in Annexure 1
63	D- RPFAM/3652/2025	SATYA SHIVA DASH	2025-01- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

64	D- CONTC/3672/2025	BIJAYALAXMI SAHOO	2025-01- 29	NOT PROPERLY ADDRESS TO THE HONBLE COURT 2. REFERENCE CERTIFICATE NOT MADE
65	D- CRLMC/3037/2025	SURYANARAYAN BISWAL	2025-01- 29	1.c.copy of Annex-3 not filed.2.Hologram of Rs.50/- not affixed on V.nama.
66	D- BLAPL/3078/2025	KULDEEP MOHANTY	2025-01- 29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
67	D- ABLAPL/3035/2025	PRATIK NAYAK	2025-01- 29	Previous order Passed in ABLAPL 9193 of 2024 and CRLMC 3772 of 2024 not filed
68	D- MACA/3758/2025	GIRIJA PRASAD DUTTA	2025-01- 29	1. Period of Delay 32 days
69	D-CMP/3754/2025	BIJAYA KUMAR BEHERA 1	2025-01- 29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 .Page -2 of annexure -3 not page marked . 2 .In index in place of c .m .p it is mentioned writ petition . 3 c .copy of trial court order under annexure -4 not filed .
70	D-FAO/2952/2025	BIRANCHI NARAYAN RATH	2025-01- 29	Cause Title In order but present status of a-3 be stated in view of certificate filed on 28/1/25.
71	D- ABLAPL/3000/2025	PRAVASH CHANDRA JENA	2025-01- 29	1. Page nos.10 11 and 15 not neat and legible.
72	D- BLAPL/1843/2025	GOUTAM CHARAN ROUT	2025-01- 29	8-CAUSE TITLE NOT IN ORDER. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D- BLAPL/3092/2025	AMULYA RATNA PANDA	2025-01- 29	1. As per rejection order under Annexure-2,in G.R.Case no.1199/2024 pending in the court of Learned J.M.F.C (P),Kujang not mentioned in the cause title
74	D- BLAPL/2981/2025	SANGRAM KESHARI ROUT	2025-01- 29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
75	D- ABLAPL/2935/2025	DEBENDRA KUMAR DHAR	2025-01- 29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-WP(C)/3742/2025	NIRANJAN BISWAL	2025-01- 29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
77	D-WP(C)/3696/2025	DEBENDRA MOHANTA	2025-01- 29	Receipt Showing Serv.copy To cg not Filed.
78	D- CONTC/3845/2025	ADV.	2025-01- 29	Addressed To Honorable Court Not Proper.
79	D- OTAPL/3728/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-01- 29	Period of Delay 6 days.
80	D- CRLMC/3003/2025	PRAVASH CHANDRA JENA	2025-01- 29	1.Addressed of Honorable C.J in I.A. petition not correctly furnished.
81	D- CONTC/3673/2025	BIJAYALAXMI SAHOO	2025-01- 29	1.NOT PROPERLY ADDRESS TO THE HONBLE COURT 2. REFERENCE CERTIFICATE NOT MADE
82	D- RPFAM/3767/2025	BRAHMANANDA TRIPATHY	2025-01- 29	Correct nomenclature is CRLMP

83	D-WP(C)/3840/2025	SUKANTA KUMAR MISHRA	2025-01-29	Annexure 7 relates to date 23.12.2024 not 11.12.2024.
84	D-WP(C)/3526/2025	SUDHIR KUMAR MALLICK	2025-01-29	.Petition not correctly addressed to Honorable Court
85	D-CRLMP/3006/2025	KALI PRASAD MOHANTY	2025-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-CONTC/3859/2025	ADV.	2025-01-29	1.Addressed To Honorable Court Not Proper.
87	D-CRLMC/2894/2025	PRAKASH CHANDRA DASH	2025-01-29	1. GR case number not correctly furnished in para no.1. 2. Certified copy of annex-1 not filed.
88	D-ABLAPL/3039/2025	BISWORANJAN SWAIN	2025-01-29	Petitioner signature Arjun Kumar Pattanayak does not tally with the name in the cause title.
89	D-WP(C)/3858/2025	RAJALAXMI BISWAL	2025-01-29	1Subject Code Not Furnished . 2.Petition not correctly addressed to Honorable Court
90	D-WP(C)/3818/2025	RAGHUNATH BISWAL	2025-01-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and date charts are not alphabetically paginated.2.Complete address of opp.party No.1 not furnished.3.Legible copy of page No.17 to be filed.
91	D-WP(C)/3849/2025	RAJALAXMI BISWAL	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.The final notice dated 26.12.2024 under Annexure-2 not tally the date mentioned in Index and Book Mark of Annexure-2.(2) In prayer the petitioner prays to direct the OP-5 to consider the representation of the petitioner under Annexure-2 where actually Annexure-2 is a Notice of Eviction dated 26.12.2024.
92	D-ABLAPL/3038/2025	DEEPAK RANJAN PARIDA	2025-01-29	Certificate regarding filing of English Translation of Odia Annexure is not proper.
93	D-WP(C)/3816/2025	RAGHUNATH BISWAL	2025-01-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.Complete address of opp.party No.1 not furnished. 3.Annexures are not attested as true copies. 4.I.A.is not correctly addressed to Honorable court. 5.I.A is not page marked.6.Paragraphs of I.A. is not correctly numbered.
94	D-MATA/3725/2025	ABHIRAM SWAIN	2025-01-29	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 353 days
95	D-ABLAPL/2958/2025	BIJAY KUMAR BEHERA	2025-01-29	Page no. 10 not properly scanned.
96	D-WP(C)/3735/2025	ARJUNA CHARANA BEHERA	2025-01-29	.Petition not correctly addressed to Honorable Court
97	D-ABLAPL/3080/2025	GOPAL KRISHNA NAYAK	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
98	D-WP(C)/3442/2025	MAHESWAR MOHANTY	2025-01-29	1. Annexure 14 is not marked in the Petition. 2. Annexure 11 to13 not shown in the Date Chart. 3.Page 44 to 50 not available in the petition.

99	D-WP(C)/3946/2025	TUSHAR KANTI SATAPATHY	2025-01-29	Annexuer-8 in Index representation date wrongly furnished.
100	D-ABLAPL/2912/2025	BIPLAB KUMAR DASH	2025-01-29	Page 12 and 13 not partial neat.
101	D-ABLAPL/2947/2025	SURYAKANTA DWIBEDI	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 not neat.
102	D-ABLAPL/3015/2025	PRAJIT KUMAR PRADHAN	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on affidavit does not tally with declaration and solemnly affirmation para.
103	D-WP(C)/3675/2025	AKSHAYA KUMAR SAHOO	2025-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/3464/2025	SOUBHAGYA KUMAR DASH	2025-01-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-CRLMC/2945/2025	ABHISHEK DASH	2025-01-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Year of the P.S.case no. not mentioned in the prayer portion.2.Provision Of Law Not Correctly Furnished On Top Of Cause Title. 3.Page nos.21 23 and 42 not neat and legible.4.After page no.44 under Annex-3 page nos.45 and 46 not properly arranged.
106	D-ABLAPL/2970/2025	NIKUNJA KUMAR ROUT	2025-01-29	.Petition not correctly addressed to Honorable Court
107	D-CRLMC/3032/2025	BISWARANJAN MAHARATHA	2025-01-29	1.Petition not correctly addressed to Honorable Court 2. Addressed of the Honble C.J. not correctly furnished in I.A. petition
108	D-ABLAPL/3046/2025	SANTOSH KUMAR DASH	2025-01-29	.Petition not correctly addressed to Honorable Court
109	D-CONTC/3819/2025	ADV.	2025-01-29	petition not correctly addressed to the Honble court.
110	D-WP(C)/3812/2025	RABINDRANATH PAL	2025-01-29	1.Legible copy of page-37 to be filed.2.At the top of the index the word index is not mentioned.3.Synopsis and date charts are not correctly page marked
111	D-WP(C)/3784/2025	SAROJANANDA MISHRA	2025-01-29	.Petition not correctly addressed to Honorable Court
112	D-MACA/3587/2025	HIMANSHU SEKHAR MISHRA	2025-01-29	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 1142 days 2.Court Fee Rs.3765/ payable , paid Rs.12/ Rs.3753/ to be paid court fees payable not correctly furnished 3.AU fee RS 1.10 to be paid 4.not proper page mark asper the index
113	D-ABLAPL/2892/2025	AKSHAYA KUMAR SAHOO	2025-01-29	.Petition not correctly addressed to Honorable Court
114	D-ABLAPL/3093/2025	DEEPAK KU SAHOO	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos .10 not partially legible.

115	D-WP(C)/3867/2025	DAYANIDHI MISHRA	2025-01-29	NEAT COPY OF PAGE NO 16 17 AND 19 TO BE FILED
116	D-CONTC/3799/2025	ADV.	2025-01-29	Code no not correctly indicated.
117	D-BLAPL/2976/2025	MANOJ KUMAR AGRAWALLA	2025-01-29	14-NOT PROPERLY INDEXED. AB not mentioned in index.
118	D-ABLAPL/3023/2025	PRANAYA KUMAR MAHARAJ	2025-01-29	1. Page nos.9 15 and 16 not neat.
119	D-WP(C)/3852/2025	SUBASH CHANDRA SAHOO	2025-01-29	Receipt Showing Serv.copy To ct not Filed.
120	D-CONTC/3836/2025	ADV.	2025-01-29	Annexure no 2 not legible
121	D-WP(C)/3880/2025	AMRITA MISHRA	2025-01-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Abhishek Dash Advocate not accepted in Vakalatnama.
122	D-BLAPL/2941/2025	ASUTOSH TRIPATHY	2025-01-29	As per standing order the name of informant shall not be mentioned in the petition.
123	D-CMP/3805/2025	UMA CHARAN MISHRA	2025-01-29	1.Synopsis and date chart are not page marked 2. petitioners challenges order dated 11 .01 . 2024 but in paragraph -1 of c .m .p it is mentioned order dated 11 .10 .2024
124	D-CONTC/3887/2025	ADV.	2025-01-29	1.Addressed To Honorable Court Not Proper.
125	D-BLAPL/3020/2025	RAMAKANTA MISHRA	2025-01-29	.Petition not correctly addressed to Honorable Court
126	D-BLAPL/2931/2025	LAXMIDHAR MAHAPATRA	2025-01-29	F.I.R not properly arranged.
127	D-ABLAPL/2998/2025	DHIRENDRA KUMAR MOHAPATRA	2025-01-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 are not neat.
128	D-BLAPL/3034/2025	PRATIK NAYAK	2025-01-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished on declaration.2. Year of the F.I.R. under Annexure-1 does not tally with cause title.3. Seal and Signature of the jail Authority not furnished on V.nama.
129	D-WP(C)/3532/2025	SUDHIR KUMAR MALLICK	2025-01-29	.Petition not correctly addressed to Honorable Court
130	D-WP(C)/3829/2025	SATYANARAYAN MOHAPATRA	2025-01-29	Pages 19 20 and 47 are not Neat.
131	D-RSA/3640/2025	SOURAV SUMAN BHUYAN	2025-01-29	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 05 days.I.A for condonation of delay not filed. 2. .R-2 was made Party in this Appeal but not Party in the Lower Appellate Court.3. R-13 since dead was made Party in this Appeal be deleted.4. R-4 and R-5 in this Appeal and in Lower Appellate Court both described in different names be corrected

132	D- CONTC/2975/2025	BIJAYALAXMI SAHOO	2025-01- 29	NOT PROPERLY ADDRESS TO THE HONBLE COURT 2.REFERENCE CERTIFICATE NOT FILED
133	D- BLAPL/2973/2025	BHABANI SHANKAR DASPARIDA	2025-01- 29	ST case no. not mentioned in cause title.
134	D- ABLAPL/3066/2025	SARAT CHANDRA MEKAP	2025-01- 29	Age of the petitioner not reflected in V.nama.
135	D- MATA/55108/2024	SASWATI MOHAPATRA	2025-01- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
136	D-EXP/2991/2025	ADV.	2025-01- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Requisites for issuance of notice be filed
137	D- BLAPL/2375/2025	JNYANANANDA PANDA	2025-01- 29	1. Age of the petitioner not tally with rejection order and all so name of trial court not tally .
138	D- BLAPL/3024/2025	HIMANSHU SEKHAR MISHRA	2025-01- 29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of petitioner not reflect in V.nama.
139	D- BLAPL/3021/2025	MOHENDRA KUMAR MOHAPATRO	2025-01- 29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Nomenclature not correct in sl.5 of affidavit. 2.Age of the petitioner in cause title and power not tally and also S.T.no in page nos. 21 28 30 32 63 and 68 are with rejection order.3.page nos. 34 36 40 and 48 not partially legible.
140	D-WP(C)/3856/2025	ANJAN KUMAR BISWAL	2025-01- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-WP(C)/3459/2025	NAGEN KUMAR BARIK	2025-01- 29	1.Deficit court fee of Rs.18/ to be paid on cause title of writ petition.2.A.fee of Rs.1.10p each not paid on c.copy of Annexure-9 and 10.3.Date of order passed in Annexure-10 not correctly mentioned in prayer portion of writ petition.
142	D- CONTC/3815/2025	CHIRANJEEV BIDYABHUSHAN	2025-01- 29	1. The name of the representetor not indicated in the cause title by name. 2.Reference certificate not furnished.
143	D-RSA/54598/2024	SUDARSAN BEHERA	2025-01- 29	1. Index is not properly page marked in both the Index 2. Both the judgments not page marked in continuation with Appeal Memo.Put up for S.R after rectification.
144	D- CONTC/3807/2025	SOUMYA MISHRA	2025-01- 29	1. Petition not correctly addressed to Honble court.2. paragraphs left blank in the declaration part of the affidavit
145	D-CMP/3873/2025	AJAYA KUMAR PRADHAN	2025-01- 29	Petition not correctly addressed to Honorable Court
146	D- ABLAPL/2966/2025	BYOMAKESH TRIPATHY	2025-01- 29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name and address of op. no.2 not reflected in V.nama.
147	D-WP(C)/3757/2025	MANAS KUMAR SWAIN	2025-01- 29	1.Legible copy of page-81 to be filed.2.Mobile number of all the counsel in vakaltnama not furnished 3..Petition not correctly addressed to Honorable Court

148	D-WA/3723/2025	SANJAY RATH, A.G.A.	2025-01-29	Xerox copy of impugned order filed C.copy of impugned order not filed
149	D-RSA/3637/2025	SOURAV SUMAN BHUYAN	2025-01-29	Cause Title Not in order.R-7 since dead was made Party in this Appeal be deleted.
150	D-ABLAPL/3083/2025	SK. KALIM UDDIN	2025-01-29	Nomenclature and Name of Parties not mentioned in V.Nama. 2..Petition not correctly addressed to Honorable Court
151	D-CRLMC/3029/2025	SATYABRATA DASH	2025-01-29	Petition not correctly addressed to Honorable Court
152	D-ABLAPL/2979/2025	SANGRAM KESHARI ROUT	2025-01-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. ABLAPL NO.23641/2023 IN REF.certificate, not tally with FIR details.2.page nos.11 13 14 and 16 not partially legible. 3 D.C.fee of Rs. 50/- to be paid for High court Bar member welfare fund on V.nama.
153	D-ABLAPL/2971/2025	SUBRAT KUMAR DAS	2025-01-29	1. P.S.No. and date in index , not tally with FIR. 2..Petition not correctly addressed to Honorable Court
154	D-CONTC/3785/2025	PRAFULLA KUMAR MOHAPATRA	2025-01-29	1. Period of Delay 319 days
155	D-WP(C)/3782/2025	SAMEER KUMAR DAS	2025-01-29	page no 13 not neat and legible
156	D-WP(C)/3669/2025	PRONoy MOHANTY	2025-01-29	30-OTHER DEFECT (IF ANY) Legible copy of page-28 to be filed.
157	D-BLAPL/3047/2025	ANUPAM DASH	2025-01-29	.Subject Code Not Furnished .
158	D-WP(C)/3821/2025	PRANAB KUMAR SAMANTRAY	2025-01-29	30-OTHER DEFECT (IF ANY) Annexures are not attested as true copies.
159	D-BLAPL/3041/2025	SOUMYA RANJAN DAS	2025-01-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Name of the P.S.under Annexure-1 not correctly furnished on the cause title.
160	D-CMP/3993/2025	SANTOSH KUMAR SAMANTARAY	2025-01-29	Status of parties in executing court be mentioned
161	D-BLAPL/2934/2025	GYANESWAR SATPATHY	2025-01-29	This may be registered as a CRLA
162	D-ABLAPL/3022/2025	PRANAYA KUMAR MAHARAJ	2025-01-29	1. Page nos.9 15 and 16 not neat.
163	D-WP(C)/3399/2025	PRABODHA CHANDRA NAYAK	2025-01-29	1. NEAT COPY OF PAGE 95 TO BE FILED filed.2.Page-181 under Annexure-18 not file
164	D-CRLMC/3026/2025	SOUMYA RANJAN MOHANTY	2025-01-29	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition.
165	D-CONTC/3639/2025	AMIT KUMAR NATH	2025-01-29	1. Period of Delay 315 days. 2.Reference Certificate Not Furnished. 3.Hologram Of Rs.50/- Not Paid On V.Nama.
166	D-WP(C)/3847/2025	SWAGAT KUMAR SAHU	2025-01-29	Page No 30 and 31 of Annexure -10 not Legible
167	D-WP(C)/3817/2025	RAGHUNATH BISWAL	2025-01-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				<p>20-VERNACULAR CERTIFICATE NOT FURNISHED.</p> <p>30-OTHER DEFECT (IF ANY)</p> <p>1.Synopsis and date charts are not alphabetically paginated. 2.Complete address of opp.party No.1 not furnished. 3.Annexures are not attested as true copies. 4.I.A. is not correctly addressed to honorable court. 5.Legible copy of page-28 to be filed.</p>
168	D-ABLAPL/2959/2025	AKSHAYA KUMAR SAHOO	2025-01-29	<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p> <p>14-NOT PROPERLY INDEXED.</p> <p>AB not mentioned in index.</p>
169	D-CONTC/3685/2025	ADV.	2025-01-29	NOT PROPERLY ADDRESS TO THE HONBLE COURT

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/712/2023	CMAPL/712/2023	ADV	OTHERS. PLACE IT AFTER CORRECTION OF PRAYER